दिल्ली विकास प्राधिकरण द्वारा दुकानों की बिक्री

2903. **श्री सूरज प्रसाद :** क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण द्वारा 1 जनवरी, 1985 से 31 मार्च, 1987 तक बेची गई दुकानों की सबसे ऊंची बोली लगाने वाले व्यक्तियों के नाम क्या हैं तथा बेची गई दुकानों की संख्या सहित उनके क्षेत्रों का ब्यौरा क्या है ;

(ख) उपर्युक्त अवधि के दौरान कितने मामलों में बोली लगाने वाले व्यक्ति एक महीने में दुकानों की पूरी धनराशि जमा कराने में असफल रहे तथा उनके नाम व पते क्या हैं ;

(ग) क्या उपर्युक्त अवधि में कुछ मामलों में पूरी धनराशि बोली की अवधि के पूरे होने से एक महीने के समाप्त होने के बाद जमा करा दी गई है और अब दिल्ली विकास प्राधिकरण धनराशि का 25 प्रतिशत का जुर्माना लगाकर बाकी धनराशि को वापस कर रहा है और दुकानों के आवंटन को रद्द कर रहा है, यदि हां, तो इसके क्या कारण हैं ; और

(घ) क्या सरकार ऐसे मामलों में दंड देकर और दुकानों के आवंटन को रद्द न करके इन दुकानों का कब्जा देने पर विचार करेगी ?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह) : (क) से (घ). दिल्ली विकास प्राधिकरण से प्राप्त सूचना की जांच की जा रही है तथा सभा पटल पर रख दी जायेगी ।

Basic amenities for Abul Fazal Enclave, Okhla, Delhi

2904. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Abul Fazal Enclave, Okhla, South Delhi having a population of more than 20,000 existing since 1979 is still unapproved and without civic amenities like road, sewer, drainage, protected water supply, school, dispensary, Post office. Fair Price Shop, scavenging facilities; etc.;

(b) if so, what are the reasons therefor; and

(c) what action has been taken by Government to ameliorate the living conditions of the citizens of this colony?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):, (a) to (c) This colony came into existence after February-June, 1977. Therefore, it could not be regularised as per Government policy. Furthe: civic amenities are provided only aft ir a colony is regularised.

चीनी का आयात

2905. **श्री शिव कुमार मिश्र :** क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले 3 वर्षों में कितनी चीनी का आयात किया गया और उस पर कितनी विदेशी मुद्रा का प्रतिवर्ष व्यय हुआ ;

(ख) आयात की जाने वाली चीनी में प्रतिवर्ष कितनी कमी की जाती है और उसका मूल्य क्या है ;

(ग) भारतीय राज्य व्यापार निगम ने किस मूल्य पर भारतीय खाद्य निगम को चीनी बेची तथा भारतीय राज्य व्यापार निगम ने इसमें अपने प्रशासनिक व्यय को जोड़ा है ; यदि हां तो उसका प्रति मीटरी टन ब्यौरा क्या है ; और

(घ) भारतीय राज्य व्यापार निगम द्वारा पिछले तीन वर्षों के दौरान अपनी उप एजेन्सी इंडियन शुगर इंडस्ट्री एक्सपोर्ट कारपोरेशन को प्रति मीटरी टन कितना प्रशासनिक एवं हैंडलिंग व्यय दिया गया ?

संसदीय कार्य मंत्री तथा खाद्य और नागरिक पूर्ति मंत्री (श्री एच॰ के॰ एल॰ भगत) :(क) से (घ). सूचना एकत्रित जा की रही है ।

Progress of NREP

2906. SHRI SANTOSH KUMAR SAHU: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the progress of the National Rural Employment Programme (NREP) in physical and financial terms till now since January, 1985, State-wise; and

(b) what measures have been taken to remove regional imbalances, unemployment, poverty and to have resource mobilisation and wider distribution of income?

THE MINISTER OF STATE IN THE DEPARTMENT OF .RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) A statement indicating the position of Expenditure incurred and Employment gensrated uder National. Rural Employment Programme (NREP) in different states during the period January 1985 to September, 1987 is enclosed. [See Appendix CXLIV, Annexure No. 131].

(b) Resources under the programme to the states are distributed on the basis of a formula under which 50 per cent weightage is given to the number of agricultural labourers, marginal farmers in the state and 50 per cent weightage to the incidence of rural poverty in each State/UT. Allocations from the States to the districts are also made on the basis of this criteria. Resources to different blocks in the district are required to be given on equitable basis. While preparing the shelf of projects for NREP works, efforts are made to include those works which benefit the weaker sectons of the community. Priority is given to the extent possible to the following:—

(i) Works are needed to be taken up in those areas which have predominant population of scheduled castes and scheduled tribes and of landless labourers;

(ii) Works in those pockets in respect of which persistent complaints are received about the existence of concealed Bonded labour;

(iii) Works in areas which are identified as low wage pockets;

(iv) Works benefiting women;

(v) In rural employment works, preference is given to landless labourers, women, Scheduled Castes & Scheduled Tribes and bonded labourers in employment.

Resource mobilisation and distribution of income as such are not the components of N.R.E.P.

Excessive price for vegetable mand at Okhla, Delhi

2907. DR. MOHD. HASHIM KIDWAI; Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a.) whether Government's attention, has been drawn to a news item published in the Times of India dated 10th November, 1987 to the effect that DDA has demanded excessive price for new site of vegetable Mandi at Okhla, Delhi;

(b) if so, whether the price now demanded by the DDA is more than four times that was the price demanded earlier; and

(c) what are the reasons for charging this excessive price and what is the Government's decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a)